

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO.22 OF 2019 &
IA NO.1483 OF 2018 & IA NO. 36 OF 2019**

Dated : 9th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

TANGEDCO

...Appellant(s)

Vs.

Central Electricity Regulatory Commission&Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Ambuj Dixit
Mr. Tushar Srivastava
Ms. Soumya Singh for R-2

ORDER

Finally, four weeks' time is granted to file reply i.e. on or before
07.08.2019 with advance copy to other side.

List the matter on **20.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/nr

**(Justice ManjulaChellur)
Chairperson**